

DIVISION BENCH

S-26

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/1517(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February, 2021, 10:30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | MASHAAL TOUR & TRAVELS LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL | | |
| Under Section | Sec 252 (1) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Counsel / Authorised Representative appeared through video conference:

1. Mr. Shashwat Nayak, Advocate] For the petitioner
1. Mr. C. M. Karlmarx, Dy. RoC, WB] For the ROC, WB

ORDER

1. Mr. Shashwat Nayak, Ld. Counsel for the petitioner is present. Mr. C. M. Karlmarx, Dy. RoC, West Bengal on behalf of RoC, WB is present.
2. List this matter on 10/02/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**